

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 150
TO BE ANSWERED ON 18.07.2018**

National Importance Status to Various Law Universities

150. SHRI OM BIRLA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the Government proposes to accord the status of 'Institutes of National Importance' to various National Law Universities across the country and if so, the details thereof and if not, the reasons therefor;
- (b) Whether the Government has provided any assistance to any of the National Law Universities across the country during the last three years and the current year and if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government proposes to introduce reforms in the administration of the aforesaid universities and in the conduction of Common Law Admission Test (CLAT) and if so, the details thereof including the steps taken by the Government in this regard and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE
AFFAIRS**

(SHRI P.P. CHAUDHARY)

(a) to (c): The information is being collected and will be laid on the Table of the House.